NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/260/ (IB)/2017

NAME OF THE PETITIONER(S)

: FEDERAL BANK LTD

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Abishuk Roman

Respondent

for kumanpal Chassia (9686603576)

Joseph Augustine Conrad for Rethonor Mg. Sampaith Sumars Associates

ORDER

Counsel representing both the parties are present. Counsel for the petitioner submitted that a Provisional Liquidator has been appointed by the Hon'ble High Court of Madras in CP No.372/2013 and on appeal, a Division Bench of the Hon'ble High Court modified the order and appointed a former Judge of the Madras High Court as the Administrator of the Respondent alongwith the Provisional Liquidator. Counsel for petitioner is directed to furnish a copy of the said order for passing appropriate order. Put up on 09.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)